

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-02-2024 AT 10:30 AM**

IA (IBC) 1331/2023 in CP (IB) No. 237/9/HDB/2020
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Action Group Associates

...Operational Creditor

VS

M/s. BEML Midwest Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1331/2023:

Mr.G.Bhupesh, Ld. Counsel for the Applicant present. Ms.Padma Priyanka V, RP present in person. Ld. Counsel for the Applicant submits that the rejoinder has been e-filed and seeks time for filing physical copy of the rejoinder. We grant time till 12.02.2024 for filing physical copy of the rejoinder. List the matter on 12.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)